

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1123
TO BE ANSWERED ON 22.07.2022**

“FINANCIAL SUPPORT TO DEPENDENTS OF COVID CASUALTIES”

†1123. SHRIMATI SANGEETA AZAD

Will the Minister of **HEALTH & FAMILY WELFARE** be pleased to state:

- a) Whether the Government has rolled out any scheme to provide financial support to children who lost their parents or guardians to COVID-19 and help families who lost the earning member due to the pandemic; and
- b) If so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE
(DR BHARATI PRAVIN PAWAR)**

(a) and (b): As per the information received from Ministry of Child Development, under the PM CARES for Children, a scheme has been launched to support children who have lost both the Parents or legal Guardian or Adoptive Parents or Surviving Parent to COVID-19 pandemic during the period starting from 11th March 2020. The objective of the Scheme is to ensure comprehensive care and protection of Children in a sustained manner, and enable their well being through health insurance, empower them through education and equip them for self-sufficient existence with financial support on reaching 23 years of age

A pro-rata amount has been credited in the account of each identified child such that the corpus for each child becomes Rs. 10 lakhs at the time of attaining 18 years of age. Scholarship of Rs.20,000/- is also provided to all school going children of class 1-12 under the scheme.
